

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 493/2020- 43&45 in C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- IA 493/2020 hiten parikh
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section: 19(2) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 493/2020: -

Present: - Adv. Yahya Batatawala a/w Adv. Meghna Rao appeared for the Liquidator through VC. Adv. K. Bora a/w Adv. Deepa Mani and Adv. Prachi for R-1 and R-2.
List this matter on **28.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)